

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2527 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Vadilal Industries Ltd. Vs. Fanendra Munot	Sandeep Grover
2.	I.A. No. 2535 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra
3.	I.A. No. 2551 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Aditya Birla Money Ltd. Vs. Vijendra Bangar	Ajay Choudhary
4.	I.A. No. 2549 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Directorate of Enforcement Vs. Committee of Creditors & Ors.	Varun Mishra
5.	I.A. No. 2548 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Laxmi Narayan Agarwal Vs. Anil Kohli, Liquidator & Ors.	Tanuj Gupta
6.	I.A. No. 2550 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rolta Pvt. Ltd. Vs. Varanium Cloud Ltd.	Anannya Ghosh

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**By order
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Assistant Registrar**